

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 411 of 2019

IN THE MATTER OF:

Mr. U. Balakrishna Bhat

...Appellant

Versus

**Uttar Pradesh Power Corporation Ltd.
& Ors.**

...Respondents

Present

For Appellant: Mr. Sunil Fernandes and Mr. Darpan Sachdeva, Advocates

**For Respondent: Mr. Arun Kathpalia, Senior Advocate with Mr. Divyam
Agarwal, Mr. Akshat Jain and Mr. Raghav Malhotra,
Advocates for Respondents Nos. 1 to 4**

Mr. Lav Kumar Agrawal, Advocate

ORDER

13.08.2019 Due to paucity of time the matter could not be taken up.
Post this appeal 'for Admission (After Notice)' on 30th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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